(c) if not, the details of the future action plan of Government in this direction and by when the target has been fixed for its completion?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) to (c) Water resources projects are planned, funded, executed and maintained by the State Governments themselves as per their own resources and priorities. As such, surveys in this regard are also carried out by the concerned States as per their requirements.

However, Ministry of Jal Shakti, Department of Water Resources, River Development and Ganga Rejuvenation collects information on number of minor irrigation structures including surface water schemes in reservoirs, tanks/ponds and other storages by conducting Census of Minor Irrigation Structures in villages all over the country including Bihar. As per 5th Minor Irrigation Census, with reference year 2013-14, there were 2557 water bodies in the rural areas of Bihar intended for minor irrigation.

Apart from above, studies in respect of Integrated Water Resources Management (IWRM) have also been taken up by this Ministry. Under IWRM, the studies for Brahmani and Baitarni river basins have been carried out to assess water availability, gaps between water demand and availability during different times, water availability and projected demands, water balance on average water availability etc. Further, IWRM study in respect of Tapi Basin has been taken up and that for Mahi, Subernarekha, Mahanadi, Godavari and Krishna river basins are planned.

## Depletion in groundwater level

†1666. SHRI RAKESH SINHA: Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether Government has district-wise information of groundwater level in the country, if so, the details thereof;
- (b) the policy of Government in place on water harvesting, in view of depleting water level; and
- (c) whether Government is considering to impose a new tax on water supplied to the commercial establishments like big five star hotels/companies/gymnasiums etc.?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) and (b) The detailed district-wise information of groundwater level in the country is available at the following *URL:http://cgwb.gov.in/GW-data-access.html* 

<sup>†</sup>Original notice of the question was received in Hindi.

As per information received from Ministry of Housing & Urban Affairs, the Model Building Bye Laws, 2016, has been issued for guidance of the States/UTs which has a chapter on ÂRainwater HarvestingÊ. The provisions of this chapter are applicable to all the buildings. 32 States/UTs have adopted the rainwater harvesting provisions. The implementation of the rainwater harvesting policy comes within the purview of the State Government/Urban Local Body/Urban Development Authority.

Water being a State subject, efforts to conserve and manage ground water is primarily StatesÊ responsibility. However, other steps taken by the Central Government to control ground water depletion are at the following URL: <a href="http://mowr.gov.in/sites/default/files/Steps\_to\_control\_water\_depletion\_Jun2019.pdf">http://mowr.gov.in/sites/default/files/Steps\_to\_control\_water\_depletion\_Jun2019.pdf</a>

(c) Tax rates on supply of goods are prescribed on the recommendation of the GST Council. Water supplied in sealed containers already attracts GST. Supply of water packed in 20 litres bottle attracts 12% GST while supply of water in sealed containers in less than 20 litres attracts 18% GST. Further, there is no proposal to impose a new tax on such water.

## Quantity of water released to Pakistan

†1667. SHRI VISHAMBHAR PRASAD NISHAD:

SHRIMATI CHHAYA VERMA:

CH. SUKHRAM SINGH YADAV:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether it is a fact that more water is being released to Pakistan from Harika Pattan Barrage situated in Tarantaran district than before;
- (b) whether more water is being released to Pakistan from Ravi river also than before; and
- (c) to what extent the storage capacity has been increased during the last three years to stop the hilly water from flowing into Pakistan, year-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) and (b) Every effort is made to avoid flow of water downstream of international border by controlling the releases from the Bhakra, Pong and Ranjit Sagar (Thein) dams located on Sutlej, Beas and Ravi rivers respectively. However, the water level in a dam is regulated to moderate probable flow and ensure safety of the dam.

Due to high rainfall during September, 2018, frequent rainfall during January and February, 2019 and the historically high snow accumulation in the catchments, the water

<sup>†</sup>Original notice of the question was received in Hindi.